

(6) A copy each of the following Notification (Hindi and English versions) issued under the Central Excise Rules, 1944 :—

- (i) G.S.R. 105 (E) to 186 (E) published in Gazette of India dated the 17th March, 1972 together with an explanatory memorandum.
- (ii) G.S.R. 205 (E) to 207 (E) published in Gazette of India dated the 22nd March, 1972 together with an explanatory memorandum.
- (iii) G.S.R. 212 (E) published in Gazette of India dated the 26th March, 1972 together with an explanatory memorandum.
- (iv) G.S.R. 305 published in Gazette of India dated the 11th March, 1972 together with an explanatory memorandum.
- (v) G.S.R. 329 published in Gazette of India dated the 18th March, 1972 together with an explanatory memorandum. [*Placed in Library* See No. LT-1673/72.]

#### DRAFT ORDERS UNDER COMPANIES ACT

THE MINISTER OF COMPANY AFFAIRS (SHRI RAGHUNATHA REDDY): I beg to lay on the Table a copy each of the following Draft Orders (Hindi and English versions) under sub-section (6) of section 81 of the Companies Act, 1956 :—

- (1) Draft Order No. 33/5/72-CL. III dated the 30th March, 1972 regarding conversion of certain loan into equity share capital of M/s. Hindustan Machine Tools Limited.
- (2) Draft Order No. 33/8/72-CL. III dated the 30th March, 1972 regarding conversion of certain loan into equity share capital of M/s. Bharat Heavy Electricals Limited.

(3) Draft Order No. 33/14/72-CL. III dated the 30th March, 1972 regarding conversion of certain loan into equity share capital of M/s. Hindustan Photo Films Manufacturing Company Limited. [*Placed in Library*. See No. LT-1674-72.]

#### ANNUAL REPORTS OF BHARAT ELECTRONICS LTD. AND BHARAT DYNAMICS LTD.

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA): I beg to lay on the Table a copy each of the following Reports (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

- (1) Annual Report of the Bharat Electronics Limited, Bangalore, for the year 1970-71 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (2) Annual Report of the Bharat Dynamics Limited, Hyderabad, for the year ended 31st March, 1971 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library*. See No. LT-1675/72.]

#### COST ACCOUNTING RECORDS (ALUMINIUM) RULES

THE DEPUTY MINISTER IN THE DEPARTMENT OF COMPANY AFFAIRS (SHRI BEDABRATA BARUA): I beg to lay on the Table a copy of the Cost Accounting Records (Aluminium) Rules, 1972 (Hindi and English versions) published in Notification No. G.S.R 334 in Gazette of India dated the 25th March, 1972, under sub-section (3) of section 642 of the Companies Act, 1956. [*Placed in Library*. See No. LT-1776/72.]

#### KEROSENE (FIXATION OF CEILING PRICES) SECOND AMDT. ORDER

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND